

Services (BTS) had indicated that reputed sub-vendors like Siemens (I) Ltd., M/s. HEC, M/s. BHEL, M/s. MAMC, M/s. Jessops, and M/s. L & T etc., would provide the engineering designs for equipment. BTS themselves did not have capability in this field.

(b) The basic engineering, design and detailed engineering for civil and structural works is being carried out by BTS using their own employees. The engineering design of equipment is done by their sub-vendors of equipment.

(c) The design and engineering prepared by BTS are first checked and cleared by the respective consortium leaders. Upon submission, these are checked and commented upon by the Project Management Consultant, M/s. Metallurgical and Engineering Consultants (MECON)/DSP and approval accorded, wherever necessary. In addition, MECON are frequently interacting with M/s. Birla Technical Services to ensure the progress and quality of design and engineering.

Import of Rubber

1442. SHRI P. C. THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) the grade-wise quantity of rubber imported during the current financial year so far and further imports proposed to be made this year;

(b) the quantity of imported rubber released to industrialists this year so far, grade-wise;

(c) whether the release of SMR grade of imported rubber has seriously affected the crumb rubber units; and

(d) if so, the action taken by Government in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Out of 40,000 tonnes of natural rubber authorised so far for imports during the current financial year, 31,700 MT has already been

imported comprising of 25,700 MT of RSS 3 and 6,000 MT of SMR 20. The grade-wise break-up of the balance quantity cannot be furnished till actual imports have been made.

(b) So far 32,000 MT of natural rubber have been released out of which 27,469 MT are of RSS 3 grade and the balance being of SMR 20.

(c) No, Sir.

(d) Does not arise.

Rocket attack on Air Station of J & K

1443. SHRI PIYARE LAL HANDOO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the transmission station of All India Radio of J & K was recently subjected to rocket attack;

(b) if so, the extent of damage caused; and

(c) whether the station is operational?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The High Power Transmitter of AIR at Narbal, Srinagar, came under rocket attack recently.

(b) The high tension room wall was partially damaged.

(c) Yes, Sir.

Coal Smuggling

1444. SHRI SHANTARAM POTDUKHE: Will the Minister of FINANCE be pleased to state:

(a) whether coal worth crores of rupees was being smuggled into Pakistan via Gujarat from nearly two hundred private godowns at the Ghughus colliery site under Western Coalfields Limited situated in Chandrapur District of Maharashtra;

(b) if so, the details/facts of the case and action taken thereon; and

(c) the preventive measures taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Available reports do not indicate large scale smuggling of coal from Gujarat into Pakistan at present. The Customs authorities remain alert against smuggling. Close co-ordination is being maintained between all the agencies concerned with the detection and prevention of smuggling.

Price List under Central Excise Rules

1445. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether approval of price list under Central Excise Rules are not being promptly approved by Collectors of Delhi and Chandigarh Region; and

(b) the details of the price list pending with these Collectorates and the reaction of Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The price lists are being approved promptly by the Delhi and Chandigarh Central Excise Collectorates.

(b) In Collectorate of Central Excise, Delhi total No. of Price lists pending as on 31-7-90 was 1266 out of which 1258 price lists were pending for less than 3 months & only 8 price lists were pending for more than 3 months. In Collectorate of Central Excise, Chandigarh total No. of Price lists pending as on 31-7-90 was 109, out of which 108 Price lists were pending for less than 3 months & only 1 Price list was pending for more than 3 months. Considering the quantum of work-load relating to this item of

work, this pendency is quite reasonable.

Functioning of Alwar T.V. Relay Station

1446. KUMARI UMA BHARATI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. programmes from Alwar T.V. relay station during the period from February to April, 1990 could not be viewed clearly; and

(b) if so, details thereof and action taken in the matter?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) The TV Transmitter at Alwar relayed programmes via ARABSAT Satellite during the period from 21st January, 1990 to 7th August, 1990. The quality of service derived from this satellite was somewhat inferior to that derived from INSAT-IB satellite used earlier for relay of TV Service. However, the quality was of acceptable viewing standards. The transmitter at Alwar is now relaying service via INSAT-ID and there has been discernible improvement in the quality of the Service.

Indo China Joint Group on Trade and Economic Relations

1447. SHRI MANIKRAO HODLYA GAVIT:
SHRI R.N. RAKESH:
SHRI MADHAVRAO SCINDIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether an Indo-China Joint Group on Trade and Economic Relations has been established to discuss the steps to improve bilateral trade